

Annexure 2 Joister Infoserve Private limited Date of Commencement of CIRP 21.05.2024 List of Creditors as on 14.09.2026 LIST OF OPERATIONAL CREDITORS (EMPLOYEES AND WORKMEN)								
S.No	Name	Date	Amount Claimed	Amount of claim admitted	Amount covered by security	Amount of claim not admitted	Amount of claims under verification	Remarks, if any
1	Amol Dhruvabal Yerunkar	5/6/2024	239056.00	0.00	0.00	239056.00	0.00	Refer Note 7
2	Rajesh Vasudev Mundeekar	5/6/2024	1119776.00	50076.00	0.00	1069700.00	0.00	Refer Note 1
3	Santosh Chandrakant Dhuri	6/6/2024	900000.00	0.00	0.00	900000.00	0.00	No supporting documents received from claimant
4	Jyoti Katkar	6/21/2024	361946.00	0.00	0.00	361946.00	0.00	Refer Note 4
5	Purnachandra Udaynath Pala	1/7/2024	45153.00	45153.00	0.00	0.00	0.00	
6	Ramashraya M Prasad	4/7/2024	23644.00	0.00	0.00	23644.00	0.00	No supporting documents received from claimant
7	Rahul Omprakash Gupta	7/22/2024	4202126.73	663936.00	0.00	3538190.73	0.00	Refer Note 7
8	Nimesh Lalit Sawant	7/24/2024	570582.00	382190.00	0.00	188392.00	0.00	Refer Note 1
9	Nutan Nathuram Walanj	2/8/2024	15000.00	15000.00	0.00	0.00	0.00	
10	Siddharth Dongre	6/8/2024	214672.00	214672.00	0.00	0.00	0.00	
11	Ganesh Dalvi	6/8/2024	543173.00	43978.00	0.00	499195.00	0.00	Refer Note 1
12	Swara Rupesh Padyar	7/8/2024	173232.00	40800.00	0.00	132432.00	0.00	Refer Note 7
13	Akshay Balasaheb Aher	2/8/2024	56008.00	0.00	0.00	56008.00	0.00	Refer Note 4
14	Krunal R Patel	11/8/2024	479380.00	164271.00	0.00	315109.00	0.00	Refer Note 7
15	Ranjit Jagannath Mohite	8/16/2024	16483.00	10000.00	0.00	6483.00	0.00	Refer Note 4
16	Yasin Ismail Bhoovar	8/17/2024	805366.00	0.00	0.00	805366.00	0.00	Refer Note 7
17	Vaibhav Vasant Shelar	8/29/2024	142645.00	0.00	0.00	142645.00	0.00	Refer Note 7
18	Gaurav Mahnar Solanki	7/9/2024	328070.00	30916.00	0.00	297154.00	0.00	Refer Note 7
19	Nikhil suresh ghorpade	9/25/2024	273500.00	0.00	0.00	273500.00	0.00	joister infoenet
20	Chandrika Pradip Deshmukh	6/10/2024	79200.00	0.00	0.00	79200.00	0.00	Refer Note 4
21	Sahebe Alam Mubarak Ali Idrishi	8/10/2024	29442.00	0.00	0.00	29442.00	0.00	Refer Note 4
22	Akash Mishra	10/23/2024	238634.00	0.00	0.00	238634.00	0.00	Refer Note 7
23	Suchita Mahesh Berde	18.11.2024	74560.00	0.00	0.00	74560.00	0.00	Claim rejected since claimant does not establish employee relationship with CD
24	Hemant N Tanavde	19.11.2024	454806.00	0.00	0.00	0.00	454806.00	Please refer Note no.5
25	Siddhesh Ramkrishna Nate	19.11.2024	285625.00	0.00	0.00	0.00	285625.00	Please refer Note no.5
26	TANVEER ALTAB BAGWAN	27.11.2024	164320.00	36320.00	0.00	0.00	128000.00	Please refer Note no.5
27	Meenakshi Sundaram	30.11.2024	537000.00	0.00	0.00	0.00	537000.00	Please refer Note no.5
28	Manohar kharat	05.12.2024	199000.00	0.00	0.00	0.00	199000.00	Please refer Note no.5
29	Pallavi Vijay Jadhav	11.12.2024	375000.00	0.00	0.00	0.00	375000.00	Please refer Note no.5
30	Vidya Sanjeev Jadhav	24.12.2024	64000.00	0.00	0.00	0.00	64000.00	Please refer Note no.5
31	Mohammad Aadil Khan	27.12.2024	258000.00	0.00	0.00	0.00	258000.00	Please refer Note no.5
32	Rajendra Pramod Takale	16.12.2024	202192.00	0.00	0.00	0.00	202192.00	Please refer Note no.5
33	Tukaram Chaudhari	04.01.2025	113658.00	0.00	0.00	0.00	113658.00	Please refer Note no.5
34	Vikas Gholap	26.12.2024	761088.00	0.00	0.00	0.00	761088.00	Please refer Note no.5
35	Hemant Sutar	12.12.2024	265784.00	0.00	0.00	0.00	265784.00	Please refer Note no.5
36	Rupali Kamble	02.01.2025	214446.00	0.00	0.00	0.00	214446.00	Please refer Note no.5
37	Sandeep Kamble	12.12.2024	251200.00	0.00	0.00	0.00	251200.00	Please refer Note no.5
38	ZEESHAN ZAHID HUSSAIN SHAIKH	26.12.2024	271663.00	0.00	0.00	0.00	271663.00	Please refer Note no.5
39	Vipul Balram Kap	12.12.2024	257000.00	0.00	0.00	0.00	257000.00	Please refer Note no.5
40	Abbas khan	12.12.2024	296654.00	0.00	0.00	0.00	296654.00	Please refer Note no.5
41	rajendra Manohar Khamkar	12.12.2024	279700.00	0.00	0.00	0.00	279700.00	Please refer Note no.5
42	Sunil Santosh Maurya	29.04.2026	55929.00	0.00	0.00	0.00	55929.00	Please refer Note no.5
Total			16238713.73	1697312.00	0.00	9270656.73	5270745.00	
Notes: 1. All claims have been admitted on the basis of submitted proof of claim and limited information available from the corporate debtor. The admitted claim may undergo change subject to the verification and collation of claims which is continuing. The details in relation to pending salary dues, PF dues and TDS have been sought from the CD. 2. As per Regulation 14 of IBC 2016, where the amount claimed by a creditor is not precise due to any contingency or other reason, the interim resolution professional or the resolution professional, as the case may be, shall make the best estimate of the amount of the claim based on the information available with him. The interim resolution professional or the resolution professional, as the case may be, shall revise the amounts of claims admitted, including the estimates of claims made under sub regulation (1), as soon as may be practicable, when he comes across additional information warranting such revision. 3. The claims where admitted are subject to further revision/substantiation/modification on the basis of any additional information / evidence / clarification which may be received subsequently and which warrant such revision/substantiation/modification. 4. The PF component claimed by the employees has presently not been admitted due to inability of verification of the amount in absence of any break up available with the department. Accordingly, only the verified salary dues, wherever claimed, have been admitted. 5. Claims at S.No. 23-42 were received after issuance of the RFRP and were placed before the CoC at its 6th meeting held on 30 December 2024. The CoC recommended their non-inclusion due to delayed submission. However, since the liquidation application is pending and there is no resolution plan under consideration, these claims have now been included in the updated list of creditors based on the documents already available, without prejudice to further verification or orders of the Adjudicating Authority. Because no resolution plan was received and the liquidation application is currently underway, these belated claims are included in the list. However, given the pending liquidation application, no further information or verification has been requested from the claimant at this stage. 6. Yeshwant Yuvraj Jare & Mayur Patil have not submitted the claim forms, therefore their names have not been included in the list. 7. The claimant was subsequently shifted to another company and has also claimed PF dues. In the absence of adequate records establishing the claimant's precise period of employment with the Corporate Debtor and the corresponding PF liability attributable to such period, the PF component of the claim has presently not been admitted.								
Garima Diggwal Resolution Professional Joister Infoserve Private Limited Regn. No. . IBB/PA-001/IP-P-02018/2020-2021/13158 AFA CERTIFICATE NO. AA1/13158/02/300627/109401 valid upto 30.06.2027								

